## Summary Audit Report on Pension Fund and Development Authority (PFRDA)

Transparency Audit(Third party audit w.r.t to Proactive{Suo Moto} Disclosures u/s 4 of the RTI Act,2005) of Pension Fund Regulatory and Development Authority (PFRDA) for the year 2020-21 conducted by Arun Jaitley National Institute of Financial Management(AJNIFM), Faridabad (an Autonomous Body under Ministry of Expenditure, GOI).

The main disclosures are w.r.t. 1)Organisation and Functions 2)Budget and programmes 3)Publicity Band and Public Interface 4)E-Governance 5)Information, as may be prescribed and 6)Information disclosed on own initiative. Under the aforesaid main headings, about 150 subheadings have been delineated/created by the CIC making it a very comprehensive/focused audit format.

AJNIFM has attempted a very comprehensive audit and submitted its remarks/observations in subheadings/serial numbers after cross checking PFDA web portal/URL's mentioned by them. At the appropriate places AJNIFM has also made suggestions for improvement with the ultimate aim of encouraging high quality proactive (suomoto) disclosures of information for the benefit of public/citizens at large.

Category ratings for each subheadings/serial number has been done after cross verifying the Web address/URL's mentioned by the PA. The marks awarded column is accordingly auto-populated.

## Summary Report Transparency Audit (Third Party Audit) of Pension Fund Regulatory and Development Authority (PFRDA) for the year 2020-21

Ministry Name: Ministry of Finance

**Department Name**: Department of Financial Services Public Authority

Public Authority: Pension Fund Regulatory and Development Authority

S. No	Details of	Selected	Auditor Remarks/Category
	Disclosure	Category by PA	
1	Organization an		ons
1.1	Particulars of its orga	anization, fu	unctions and duties[Section 4(1)(b)(i)]
1.1.1	Name and address of the Organization	Full Met	''Fully Met'' / https://www.pfrda.org.in/index1.cshtml?lsid=218
1.1.2	Head of the organization	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1912
1.1.3	Vision, Mission and Key objectives	Fully Met	''Fully Met' / https://www.pfrda.org.in/WriteReadData/Links/Subscriber Charter1_compressedcde06104-b1ac-4127-8b68- 7761c9faa508.pdf
1.1.4	Function and duties	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1017
1.1.5	Organization Chart	Fully Met	''Fully Met'' / https://www.pfrda.org.in/index1.cshtml?lsid=62
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?I D=1017

	been dealt		
1.2	Power and duties of	f its officer	s and employees[Section 4(1) (b)(ii)]
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1018
1.2.2	Power and duties of other employees	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=716
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	''Fully Met'' / <pre>https://www.pfrda.org.in/myauth/admin/showimg.cshtml?! D=716</pre>
1.2.4	Exercised	Fully Met	''Fully Met'' / <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l</a> D=716
1.2.5	Work allocation	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?I D=1911
1.3	Procedure followed	in decision	making process [Section 4(1)(b)(iii)]
1.3.1	Process of decision making Identify key decision making points	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?I D=1019
1.3.2	Final decision making authority	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1019
1.3.3	Related provisions, acts, rules etc.	Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?lD=1019
1.3.4	Time limit for taking a decisions, if any	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1019
1.3.5	Channel of supervision and accountability	Fully Met	''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1019
1.4	Norms for discharg	e of function	ons[Section 4(1)(b)(iv)]
1.4.1	Nature of functions/ services offered	Fully Met	''Fully Met'' / https://www.pfrda.org.in/index1.cshtml?lsid=69
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	''Fully Met'' / https://www.pfrda.org.in/index1.cshtml?lsid=69

1.4.3	Process by which	Fully Met	''Fully Met'' /
11.10	these services can	1 0115 1110	https://www.pfrda.org.in/index1.cshtml?lsid=69
	be accessed		
1.4.4	Time-limit for	Fully Met	"Fully Met" /
	achieving the	,	https://www.pfrda.org.in/index1.cshtml?lsid=69
	targets		
1.4.5	Process of redress	Fully Met	''Fully Met''/
	of grievances	,	https://www.pfrda.org.in/index1.cshtml?lsid=177
1.5		instruction	s manual and records for discharging
	functions[Section 4		0 0
1.5.1	Title and nature of	Fully Met	''Fully Met'' /
	the record/ manual		https://www.pfrda.org.in/index1.cshtml?lsid=69
	/instruction.		
1.5.2	List of Rules,	Fully Met	''Fully Met'' /
	regulations,		https://www.pfrda.org.in/index1.cshtml?lsid=69
	instructions		
	manuals and		
	records.		
1.5.3	Acts/ Rules	Fully Met	"Fully Met" /
	manuals etc.		https://www.pfrda.org.in/index1.cshtml?lsid=69
1.5.4	Transfer policy and	Not	Not Applicable
	transfer orders	Applicabl	
1.6	0.4 . 6.1	e	
1.0	Categories of docur	nents held	by the authority under its control[Section 4(1)(b) (vi)]
	o .		• • • • • • • • • • • • • • • • • • • •
1.6.1	Categories of	Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l
1.6.1	Categories of documents	Fully Met	"Fully Met" /
	Categories of documents  Custodian of		"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022
1.6.1	Categories of documents	Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" /
1.6.1	Categories of documents  Custodian of	Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l
1.6.1	Categories of documents  Custodian of documents/categories	Fully Met Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022
1.6.1	Categories of documents  Custodian of documents/categories  Boards, Councils, Councils	Fully Met Fully Met Committees	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public
1.6.1 1.6.2	Categories of documents  Custodian of documents/categories  Boards, Councils, Categories	Fully Met Fully Met Committees 4(1)(b)(viii)	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022 and other Bodies constituted as part of the Public
1.6.1	Categories of documents  Custodian of documents/categories  Boards, Councils, Cathority [Section of Name of Boards,	Fully Met Fully Met Committees	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" /
1.6.1 1.6.2	Categories of documents  Custodian of documents/categories  Boards, Councils, Cathority [Section of Boards, Council, Cou	Fully Met Fully Met Committees 4(1)(b)(viii)	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022 and other Bodies constituted as part of the Public
1.6.1 1.6.2 1.7 1.7.1	Categories of documents  Custodian of documents/categories  Boards, Councils, Cathority [Section of Name of Boards, Council, Committee etc.	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841
1.6.1 1.6.2	Categories of documents  Custodian of documents/categories  Boards, Councils, Cathority [Section of Boards, Council, Cou	Fully Met Fully Met Committees 4(1)(b)(viii)	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?
1.6.1 1.6.2 1.7 1.7.1	Categories of documents  Custodian of documents/categories  Boards, Councils, Cathority [Section of Name of Boards, Council, Committee etc.]	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841
1.6.1 1.6.2 1.7 1.7.1	Categories of documents  Custodian of documents/categories  Boards, Councils, Cathority [Section of Name of Boards, Council, Committee etc.	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" /
1.6.1 1.6.2 1.7 1.7.1 1.7.2	Categories of documents  Custodian of documents/categories  Boards, Councils, Categories  Boards, Councils, Categories  Name of Boards, Council, Committee etc.  Composition  Dates from which constituted	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1841  "Fully Met" / https://www.pfrda.org.in/index1.cshtml?lsid=66
1.6.1 1.6.2 1.7 1.7.1	Categories of documents  Custodian of documents/categories  Boards, Councils, Cathority [Section of Name of Boards, Council, Committee etc.  Composition  Dates from which	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/index1.cshtml?lsid=66  "Fully Met" /
1.6.1 1.6.2 1.7 1.7.1 1.7.2	Categories of documents  Custodian of documents/categories  Boards, Councils, Categories  Boards, Councils, Categories  Name of Boards, Council, Committee etc.  Composition  Dates from which constituted	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/index1.cshtml?lsid=66  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?
1.6.1 1.6.2 1.7 1.7.1 1.7.2 1.7.3 1.7.4	Categories of documents  Custodian of documents/categories  Boards, Councils, Categories  Boards, Councils, Categories  Name of Boards, Council, Committee etc.  Composition  Dates from which constituted  Term/ Tenure	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met  Fully Met  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/index1.cshtml?lsid=66  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=517
1.6.1 1.6.2 1.7 1.7.1 1.7.2	Categories of documents  Custodian of documents/categories  Boards, Councils, Categories  Boards, Councils, Council, Committee etc.  Composition  Dates from which constituted  Term/ Tenure  Powers and	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/index1.cshtml?lsid=66  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=517  "Fully Met" /
1.6.1 1.6.2 1.7 1.7.1 1.7.2 1.7.3 1.7.4	Categories of documents  Custodian of documents/categories  Boards, Councils, Categories  Boards, Councils, Categories  Name of Boards, Council, Committee etc.  Composition  Dates from which constituted  Term/ Tenure	Fully Met  Fully Met  Committees 4(1)(b)(viii)  Fully Met  Fully Met  Fully Met	"Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1022  and other Bodies constituted as part of the Public  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=1841  "Fully Met" / https://www.pfrda.org.in/index1.cshtml?lsid=66  "Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? lD=517

1.7.6	Whether their meetings are open	Fully Met	''Fully Met'' / https://www.pfrda.org.in/index1.cshtml?lsid=1113
	to the public?		
1.7.7	Whether the	Fully Met	
	minutes of the		Fully Met
	meetings are open		https://www.pfrda.org.in/index1.cshtml?lsid=1113
1.7.0	to the public?	- 11 N	
1.7.8	Place where the	Fully Met	Fully Met
	minutes if open to		https://www.pfrda.org.in/index1.cshtml?lsid=1113
	the public are available?		
1.8		c and ample	byees[Section 4(1) (b) (ix)]
1.0	Directory of officer	s and empi	dyees[Section 4(1) (b) (ix)]
1.8.1	Name and	Fully Met	''Fully Met''/
	designation		https://www.pfrda.org.in/myauth/admin/showimg.cshtml?
	<u> </u>		<u>ID=1928</u>
1.8.2	Telephone, fax	Fully Met	Fully Met /
	and email ID		https://www.pfrda.org.in/myauth/admin/showimg.cshtml?
1.9	M. All D	4	<u>ID=1928</u>
1.9	compensation[Secti		ed by officers & employees including system of
1.9.1	List of employees	Fully Met	Fully Met /
1.9.1	with Gross	runy wiet	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l
			D=1098
	monthly		
1.9.2	remuneration	Fully Met	Fully Met /
1.9.2	System of	rully Met	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l
	compensation as		D=1098
	provided in its		
1.10	regulations	and other n	auticulars of mublic information officers (Section 4(1)
1.10	(b) (xvi)]	anu omer p	articulars of public information officers[Section 4(1)
1.10.1	Name and	Fully Met	''Fully Met'' /
1.10.1	designation of the	I dily ivice	https://www.pfrda.org.in/index1.cshtml?lsid=1486
	public information		
	officer (PIO),		
	Assistant		
	Public Information		
	officer (APIO) &		
	Appellate		
	Authority		
1.10.2	Address, telephone	Fully Met	''Fully Met'' /
	numbers and email		https://www.pfrda.org.in/index1.cshtml?lsid=1486
	ID of each		
	designated official.		
1.11		gainst whon	n Disciplinary action has been proposed/
	taken(Section 4(2))	1	
1.11.1	No. of employees	Not	'NA
	against whom	Applicable	

	11 1 11		
	disciplinary action		
	has been (i)		
	Pending		
	for Minor penalty		
	or major penalty		
	proceedings		
1.11.2	(ii) Finalised for	Not	NA
	Minor penalty or	Applicable	
	major penalty		
	proceedings		
1.12	Programmes to adv	ance unders	standing of RTI(Section 26)
1.12.1	Educational	Not	NA
	programmes	Applicable	
1.12.2	Efforts to	Not	NA
	encourage public	Applicable	
	authority to		
	participate in these		
	programmes		
1.12.3	Training of	Not	NA
	CPIO/APIO	Applicable	
1.12.4	Update & publish	Not	NA
	guidelines on RTI	Applicable	
	by the Public		
	Authorities		
	concerned		
1.13	Transfer policy and	l transfer or	ders[F No. 1/6/2011- IR dt. 15.4.2013]
1 10 1			T.v.
1.13.1	Transfer Policy	Not	NA
	And Transfer	Applicable	
	Orders[F No.		
	Orders[F No. 1/6/2011- IR Dt.		
	-		
2	1/6/2011- IR Dt.	ogramm <del>e</del>	
	1/6/2011- IR Dt. 15.4.2013] <b>Budget and Pr</b>		
2 2.1	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to	each agency	including all plans, proposed expenditure and
	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse	each agency	including all plans, proposed expenditure and
2.1	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]	each agency ments made	including all plans, proposed expenditure and etc.[Section
	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for	each agency	v including all plans, proposed expenditure and etc.[Section
2.1	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]	each agency ments made	r including all plans, proposed expenditure and etc.[Section  Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?
2.1	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for the public authority	each agency ments made	v including all plans, proposed expenditure and etc.[Section
<b>2.1</b> 2.1.1	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for the public authority  Budget for each	each agency ments made Fully Met	r including all plans, proposed expenditure and etc.[Section  Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?  D=1930
<b>2.1</b> 2.1.1	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for the public authority  Budget for each agency and plan	each agency ments made Fully Met	r including all plans, proposed expenditure and etc.[Section  Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930  Fully Met /
2.1.1 2.1.2	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for the public authority  Budget for each agency and plan &programmes	each agency ments made Fully Met	Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?
<b>2.1</b> 2.1.1	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for the public authority  Budget for each agency and plan &programmes  Proposed	each agency ments made Fully Met	Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully met /
2.1.1 2.1.2	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for the public authority  Budget for each agency and plan &programmes	each agency ments made Fully Met	rincluding all plans, proposed expenditure and etc.[Section  Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930
2.1.1 2.1.2	1/6/2011- IR Dt. 15.4.2013]  Budget and Pr  Budget allocated to reports on disburse 4(1)(b)(xi)]  Total Budget for the public authority  Budget for each agency and plan &programmes  Proposed	each agency ments made Fully Met	Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully Met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml? ID=1930 Fully met / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?

			ID=1930
			1000
2.1.5	Report on disbursements made and place where the related reports are available	Not Applicable	
2.2	Foreign and domes	tic tours(F.N	o. 1/8/2012- IR dt. 11.9.2012)
2.2.1	Budget	Not Applicable	Not Applicable
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Not Applicable	Not Applicable
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured,	Partially Met	Partially Met

2.4	Discretionary and	non-discretio	onary grants [F. No. 1/6/2011-IR dt. 15.04.2013]
	beneficiaries of subsidy programme (number, profile etc)		https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844
2.3.7	Eligibility criteria for grant of subsidy  Details of	Fully Met Fully Met	Fully Met https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844 Fully Met
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	Fully Met https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844
2.3.5	Physical and financial targets of the programme	Fully Met	Fully Met  https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844
2.3.4	Duration of the programme/ scheme	Fully Met	Fully Met https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844
2.3.3	Procedure to avail benefits	Fully Met	Fully Met https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844
2.3.2	Objective of the programme	Fully Met	Fully Met https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844
2.3.1	Name of the programme of activity	Fully Met	Fully Met  https://www.pfrda.org.in/myauth/admin/showimg.cshtml ?ID=1844
2.3	Manner of execution		programme [Section 4(i)(b)(xii)]
	(c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.		

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	been laid on the table of both		
	houses of the parliament.		
3	Publicity Band	l Public i	nterface
3.1	members of the pul	olic in relation	nt for consultation with or representation by the on to the nentation there of [Section 4(1)(b)(vii)] [F No
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	Fully Met https://www.pfrda.org.in/index1.cshtml?lsid=69
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	NA NA
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	NA
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	NA

3.1.5	Public- private	Not	NA	
3.1.3	partnerships (PPP)-	Applicable	INA INA	
	Concession	Applicable		
	agreements.			
3.1.6	Public- private	Not	NA	
3.1.0	partnerships (PPP)-	Applicable		
	Operation and	rr ·····		
	maintenance			
	manuals			
3.1.7	Public- private	Not	NA	
	partnerships (PPP)	Applicable		
	- Other documents			
	generated as part of			
	the implementation			
	of the PPP			
3.1.8	Public- private	Not	NA	
	partnerships (PPP)	Applicable		
	- Information			
	relating to fees,			
	tolls, or the other			
	kinds of revenues			
	that may be			
	collected under			
	authorisation from			
2.1.0	the government	NT - 4	NYA.	
3.1.9	Public- private	Not Applicable	NA	
	partnerships (PPP) -Information	Applicable		
	relating to outputs			
	and			
3.1.10	outcomes Public- private	Not	NA	
3.1.10	partnerships (PPP)	Applicable	144	
	- The process of	- ippiiouoio		
	the selection of the			
	private sector party			
	(concessionaire			
	etc.)			
3.1.11	Public- private	Not	NA	
	partnerships (PPP)	Applicable		
	- All payment			
	made under the			
	PPP			
	project			
3.2	1 0	olicies / deci	sions, which affect public, informed to them[Section	
	4(1) (c)]			
I				

3.2.1	Publish all	Not	NA
3.2.1	relevant	Applicable	14/1
		rippirousic	
	facts while		
	formulating		
	important		
	policies or		
	announcing		
	decisions		
	which		
	affect		
	public to		
	make the		
	process		
	more		
	interactive - Policy		
	decisions/		
	legislations taken		
	in the previous one		
	year		
3.2.2	Publish all relevant	Not	NA
	facts while	Applicable	
	formulating		
	important policies or		
	announcing decisions		
	which		
	affect		
	public to		
	make the		
	process		
	more		
	interactive -		
	Outline the		
	Public		
	consultatio		
	n process		
3.2.3	Publish all	Not	NA
	relevant facts	applicable	
	while formulating		
	important policies		
	or announcing		
	decisions which		
	affect public to		

	T	1	
	make the process		
	more interactive-		
	Outline the		
	arrangement for		
	consultation		
	before		
	formulation of		
	policy		
3.3	<u> </u>	formation v	widely and in such form and manner which is easily
	accessible to the pu		
3.3.1	Use of the most	Fully Met	Fully Met /
	effective means of		https://www.pfrda.org.in/index1.cshtml?lsid=15
	communication -		
	Internet (website)		
3.4	Form of accessibility	ty of inform	nation manual/ handbook[Section 4(1)(b)]
3.4.1	Information	Dout offer	Dout aller Mat
3.4.1	manual/handbook	Partially Met	Partially Met https://www.pfrda.org.in/index1.cshtml?lsid=410
	available in	Met	https://www.phda.org.ii/index1.cshtinii:18id=410
	Electronic format		
3.4.2	Information	Not	
52	manual/handbook	Applicable	NA
	available in Printed		
	format		
3.5	Whether informati	on manual/	handbook available free of cost or not [Section
	<b>4</b> (1)(b)]		
3.5.1	List of materials	Fully Met	Fully Met
	available Free of		https://www.pfrda.org.in/index1.cshtml?lsid=410
2.7.2	cost		
3.5.2	List of materials	Not	NA
	available At a	Applicable	
	reasonable cost of the medium		
4			
7	E-Governance		
4.1	Language in which 15.4.2013]	Informatio	n Manual/Handbook Available [F No. 1/6/2011-IR dt.
4.1.1	English	Fully Met	''Fully Met'' /
			https://www.pfrda.org.in/index1.cshtml?lsid=410
4.1.2	Vernacular/ Local	Not	NA
	Language	Applicable	
4.2	When was the infor 15.4.2013]	rmation Ma	mual/Handbook last updated?[F No. 1/6/2011-IR dt
4.2.1	Last date of	Fully Met	''Fully Met''/
	Annual updation-		https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l
	_		D=1927

4.3	Information available in electronic form[Section 4(1)(b)(xiv)]		
4.3.1	Details of information available in electronic form	Fully Met	. ''Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1030
4.3.2	Name/ title of the document/record/ other information	Fully Met	''Fully Met'' /  https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1030
4.3.3	Location where available	Fully Met	Fully Met / https://www.https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030
4.4	Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]		
4.4.1	Name & location of the faculty	Fully Met	. ''Fully Met'' <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l">https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l</a> D=1031
4.4.2	Details of information made available	Fully Met	'Fully Met'' / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1031
4.4.3	Working hours of the facility	Fully Met	Fully Met" / https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l D=1031
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	"Fully Met"  https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l  D=1031
4.5	Such other informa	tion as may	y be prescribed under Section 4(i) (b)(xvii)
4.5.1	Grievance redressal mechanism	Fully Met	"Fully Met" <a href="https://www.pfrda.org.in/index1.cshtml?lsid=177">https://www.pfrda.org.in/index1.cshtml?lsid=177</a>
4.5.2	Details of applications received under RTI and information provided	Fully Met	"Fully Met" <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml">https://www.pfrda.org.in/myauth/admin/showimg.cshtml</a> <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml">https://www.pfrda.org.in/myauth/admin/showimg.cshtml</a> <a href="https://www.pfrda.org.in/myauth/admin/showimg.cshtml">https://www.pfrda.org.in/myauth/admin/showimg.cshtml</a>
4.5.3	List of completed schemes/ projects/ Programmes	Not applicable	NA
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	NA
4.5.5	Details of	Not Applicable	NA

	Τ	ı	
	all contracts		
	entered into		
	including		
	name of the		
	contractor,		
	amount of		
	contract and		
	period of		
	completion		
	of contract		
4.5.6	Annual Report	Fully Met	"Fully Met"./
1.5.0	7 miliaur Report	T dily ivict	https://www.pfrda.org.in/index1.cshtml?lsid=65
4.5.7	Frequently Asked	Fully Met	Fully Met".
	Question (FAQs)		
			https://www.pfrda.org.in/index1.cshtml?lsid=246
4.5.8	Any other	Fully Met	Fully Met".
1.2.0	information	any with	https://www.pfrda.org.in/WriteReadData/Links/Subscrib
	such as - (a)		erCharter1_compressedcde06104-b1ac-4127-8b68-
	Citizen's		7761c9faa508.pdf
	Charter, (b)		
	Result		
	Framework		
	Document		
	(RFD), (c)		
	Six		
	monthly		
	reports on		
	the ,(d)		
	Performance		
	against the		
	benchmarks set in		
	the Citizen's		
	Charter		
4.6	Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR dt. 15.04.2013]		
4.6.1	Details of	Fully Met	Fully Met /
	applications		https://www.pfrde.org.ip/poverth/sdesig/shewiness-s-htm:101
	received and		https://www.pfrda.org.in/myauth/admin/showimg.cshtml?I D=1843
	disposed		D=1070
4.6.2	Details of appeals	Fully Met	Fully Met
7.0.2	received and orders	1 uny with	I dily frict
	issued		https://www.pfrda.org.in/myauth/admin/showimg.cshtml?l
			D=1843

4.7	Replies to questions asked in the parliament[Section 4(1)(d)(2)]				
4.7.1	Details of questions asked and replies given	Not Applicable	NA		
5	Information as may be prescribed				
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F				
<b>711</b>	No. 1/6/2011-IR dt.	_	Lava		
5.1.1	Name & details of - (a) Current CPIOs & FAAs,	Not Applicable	NA		
	(b) Earlier CPIO & FAAs from 1.1.2015				
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit	Not Applicable	NA		
	carried out , (b) Report of the audit carried out				
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment, (b) Name & Designation of the officers	Not Applicable	"Not Met"		
5.1.4	Consultancy committee of key stake holders for advice on suo- motu disclosure - (a) Dates from which constituted, (b)	Not Applicable	NA		

	Name &				
	Designation of				
	the officers				
5.1.5	Committee of	Not	NA		
3.1.3	PIOs/FAAs with	Applicable	1111		
	rich experience in				
	RTI to identify				
	•				
	frequently sought				
	information under				
	RTI - (a) Dates				
	from which				
	constituted, (b)				
	Name				
	& Designation of				
	the Officers	<u></u>			
6	Information Disclosed on own Initiative				
6.1	Item / information	disclosed so	that public have minimum resort to use of RTI Act		
	to obtain informati	on			
6.1.1	Item / information	Fully Met			
	disclosed so that				
	public have				
	minimum resort to				
	use of				
	RTI Act to obtain				
	information		WILL (CYCYY) LAND I ( )		
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in				
	February, 2009 and included in the Central Secretariat Manual of Office				
	Procedures (CSMOP) by Department of Administrative Reforms and Public				
	<b>Grievances, Minist</b>	ry of			
	Personnel, Public	1			
6.2.1	Whether STQC	Fully Met			
	certification				
	certification obtained and its				
622	certification obtained and its validity	Eully Mat			
6.2.2	certification obtained and its validity  Does the website	Fully Met			
6.2.2	certification obtained and its validity	Fully Met			